

Office Notice, Office
Memorandum, of coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

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Tribunal's Orders

Fixed for A-H

on 23/9/94.

for Dy. Registrar

Dated: 23.9.94

Shri P.G. Zare, Counsel for the
applicant. Shri S.C. Dhawan, Counsel
for the respondents.

Shri Dhawan accepts notice
on behalf of the respondents and
seeks time to file reply. Two weeks
time granted.

List the case on 10.10.94.

B.S. Hegde
(B.S. Hegde)
M(J)

26.9.1994.

Shri P.G. Zare, counsel
for the applicant.

Shri S.C. Dhawan, counsel
for the Respondents.

The Learned counsel for
the applicant desires to withdraw
the petition. Accordingly, permission
is granted.

OA is dismissed as
with-drawn.

Copy of the order be
given to the parties

B.S. Hegde
(B.S. HEGDE)
MEMBER(J)

dt. 26/09/94

ed

ment (3)

to

26/9/94

29/9/94